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Title: Presentation of copies of the evidences on the 9th Report on Arbitration and Conciliation (Amendment) Bill, 2003; 10th Report on High Court and Supreme Court Judges Amendment Bill, 2005 and 11th Report on National Tax Tribunal Bill, 2004 of Standing Committee on Personnel, Public Grievances, Law and Justice. - Laid.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): I beg to lay on the Table a copy each of the following Evidences tendered before the Standing Committee on Personnel, Public Grievances, Law & Justice:

- (iii) Evidence on the Ninth Report on Arbitration and Conciliation (Amendment) Bill, 2003;

- (iv) Evidence on the Tenth Report on High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005; and

- (v) Evidence on the Eleventh Report on National Tax Tribunal Bill, 2004.